

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 247
(IB)-626(ND)2020

IN THE MATTER OF:

**M/s. All That Jazz Event &
Entertainment Private Limited.**

... **Applicant/Petitioner**

Vs.

BW Business World Media Private Limited. ...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 26.03.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify this case on 26.04.2021


(T.S. SINGH)
COURT OFFICER